

ORDER :

In the interest of work and administration and smooth functioning of the courts, it is ordered that the roster of the Commissioners for recording evidence in terms of Order 18 Rule 4(2) of Code of Civil Procedure, 1908 from the period from 03.01.2022 to 31.03.2022 is as under :-

Sr. No.	Name of Court allotted to the Commissioner for recording evidence	Name of Commissioner S/Shri/Ms.
1	Court of undersigned	1. Harish Kumar Sharma 2. Satish Kumar Sharma
2	Ms. Kanchan Mahi, Addl. District & Sessions Judge, Rewari	1. Dinesh Saini 2. Moti Lal Nainawat
3	Shri Harbir Singh Dahiya, Principal Judge, Family Court, Rewari	1. Vikas Kumar 2. Dinesh Kumar
4	Dr. Sushil Kumar Garg, Addl. District & Sessions Judge, Rewari	1. Dharampal Sharma 2. Rajeev Kumar
5	Shri Sartaj Baswana, Addl. District & Sessions Judge, Rewari	1. Rajesh Kumar Yadav 2. Suresh Kumar
6	Ms. Archana Yadav, Addl. District & Sessions Judge, Rewari	1. Rajbir Singh Yadav 2. Vinod Kumar
7	Sh. Sunil Kumar-II, Addl. District & Sessions Judge, Rewari.	1. Rupesh Yadav 2. Surender Kumar .
9	Sh. Sunil Kumar Dewan, Addl. District & Sessions Judge, Rewari.	1. Sandeep Kumar 2. Devender Kumar
10	Shri Vineet Sapra, Civil Judge (Senior Division), Rewari	1. Yashpal Sharma 2. Jitender Kumar
11	Shri Kapil Rathi, Chief Judicial Magistrate, Rewari	1. Himanshu Sharma 2. Laxman Singh
12	Shri Jitender Singh, Additional Civil Judge(Sr. Divn), Rewari	1. Raj Kumar Sharma
13	Ms. Rupa, Civil Judge (Junior Division), Rewari.	1. Himmat Singh 2. Parvinder Yadav
14	Dr. Kopal Chaudhary, Civil Judge (Junior Division), Rewari.	1. Anita Yadav 2. Jaldeep Yadav
15	Ms. Harleen Kaur, Civil Judge (Junior Division), Rewari	1. Dheeraj Singh

Note :-

In case of emergency or due to heavy rush of work, the court concerned can take the services of the commissioners deputed in the court of undersigned or other Additional District and Sessions Judges.

SUB DIVISION BAWAL

Sr. No.	Name of Court allotted to the Commissioner for recording evidence	Name of Commissioner S/Shri
1	Sh. Sudhir Kumar, Addl. Civil Judge (Senior Division), Bawal	1. Anoop Singh 2. Pardeep Kumar 3. Hari Om Kaushik
2	Ms. Sushma, Civil Judge (Junior Division), Bawal	1. Manoj Kumar Yadav 2. Anil Kumar

All concerned be informed accordingly.

Dated: 03.01.2022


District & Sessions Judge,
Rewari.

Endst. No. 02 /

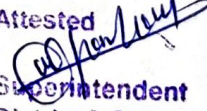
Dated 03-01-22

action :-

Copy forwarded to the following for information and necessary

1. All the Judicial Officers posted at Rewari station and Sub Division Bawal.
2. The Presidents, Bar Associations, Rewari and Bawal with the request to convey the same to the concerned Advocate. They are also requested to place a copy of this order on the notice boards of the Bar Associations.
3. Statistical Assistant of this office.
Be uploaded on the website.


District & Sessions Judge,
Rewari.

Attested

Superintendent
District & Sessions Court
Rewari
03/01/22